

(b) since when the term of the last committees expired and why it has taken so long to form the new committees; and

(c) when Government will form the new committees?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The consultative committees both at the zonal and divisional levels have been constituted and notified. The subsidiary committees like Times Table and Railway Users Amenities Committees which function only at the zonal levels are under formation.

(b) and (c). The term of all these committees expired on 31-3-1980. The main consultative committees have since been constituted. The subsidiary committees will be constituted shortly.

#### Facilities extended to casual Gangmen

\*761. SHRI A. K. ROY: Will the Minister for RAILWAYS be pleased to state:

(a) whether it is a fact that there is a difference between the facilities extended to the casual gangmen working on open line and the same on new lines under construction;

(b) if so, the details thereof;

(c) whether the attention of Government has been drawn to the Resolution of the All India Project Conference on November 14-15, 1980 in Calcutta under the auspices of the All Indian Railwaymen's Federation; and

(d) if so, the main points of the resolution and the steps taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-

LIKARUN): (a) and (b). Casual Gangmen engaged on open line are granted temporary status on completion of 120 days continuous service and become entitled to regular scale of pay and other benefits granted to temporary regular Railway employees viz. educational assistance, medical facilities, provident fund and pension facilities etc. The project casual gangmen are, however, granted 1/30th of the scale of pay plus dearness allowance on completion of 6 months continuous service and are not entitled to other benefits admissible to the regular Railway employees.

(c) Yes Sir.

(d) The All India Railway Projects and Construction Casual Staff have demanded the banning of all fresh recruitment, and absorption of all the existing casual labour against regular class IV posts. There is already a restriction on fresh recruitment of casual labour except during emergencies. With a view to decasualise existing casual labour, a Committee of Additional Heads of Departments has been asked to carry out a cadre review and submit proposals for the creation of regular posts. About 12,000 posts have recently been sanctioned and proposals for sanctioning 24,000 more posts are under consideration of this Ministry.

#### Deaths in India

\*762. SHRI SUDHIR GIRI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of deaths in India during the period from 1979-80 to 1980-81 (upto 28th February, 1981); and

(b) the measures taken by Government to prevent the deaths in infancy?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) According to in-

formation received from the Registrar General of India, the provisional total estimated number of deaths in India excluding the States of Bihar, West Bengal, Tripura, Nagaland and Mizoram from where information has not been received is 6.4 million for the calendar year 1979. The data for 1980-81 are not yet available.

(b) Maternal and Child Health care services such as the following are being provided and expanded:

(1) Immunisation of pregnant mothers and infants.

(2) Prophylaxis against nutritional anaemia among mothers and children.

(3) Pre-natal, delivery and post-natal services for pregnant women through the network of Subcentres, Primary Health Centres and referral system.

(4) Training of traditional dais to conduct child-birth in hygienic manner.

(5) Monitoring growth and development of infants through children's clinics.

(6) Nutrition education to support prolonged breast feeding and early introduction of suitable weaning foods for infants.

(7) Provision of oral rehydration salts to combat mortality due to dehydration in children suffering from acute diarrhoeal diseases.

#### **Bazar Advisory Committee at Khurda Road**

6974. SHRI SAMAR MUKHERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) whether any Bazar Advisory Committee exists to look into the affairs of Railway Market at Khurda Road;

(b) how many plots have been leased to outsiders and how many plots

have been leased to Railway employees and their relatives in the Railway Market, Khurda Road;

(c) how much amount is collected from these plots annually;

(d) whether any rate-chart has been displayed in the Railway Market; and

(e) whether any arrangement has been made by the Railway administration to check the quality of fish and meat being sold in the Railway Market at Khurda Road?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) No.

(b) 368 plots have been allotted to outsiders, 23 to the relatives of railway employees and none to railway employees. However, 14 plots have been allotted to retired Railway employees.

(c) Rs. 83,000/- approximately.

(d) No.

(e) Yes.

**कालका मेज सुपर फास्ट गाड़ियों में आरक्षण**

6975. श्री नवल किशोर शर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान कानपुर स्टेशन पर कालका मेल, गोमती एक्सप्रेस तथा अन्य सुपर फास्ट गाड़ियों के लिए आरक्षणों के सम्बन्ध में बड़े पैमाने पर की जा रही अनियमितताओं की ओर दिलाया गया है ;

(ख) क्या सरकार का विचार इस प्रकार की गैर-कानूनी बातों को रोकने का है ;